

- ii. Wildlife authorities of Delhi have apprehended some cases of illegal sale of partridges from time to time to time. Such raids are conducted by the Wildlife Authorities of Delhi whenever information of any such activity reaches them.

- iii. As regards battle shows of partridges, action against persons organising such shows lies under the Prevention of Cruelty to Animals act, under which action is to be taken by the Delhi SPCA and the Police Authorities. They have been advised to be more vigilant in this regard.

Railway Over-Bridge at Karimganj

2140. SHRI DWARKA NATH DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether the public are facing inconvenience due to lack of over-bridge across the level crossing at Karimganj Junction on the North Frontier Railway;

(b) whether the Government have any proposal to construct an over-bridge there;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There is a demand for construction of a road over-bridge near Karimganj station.

(b) to (d). Border Road Task Force have approached the Railways for construction of two road-overbridges on the national Highway by-pass to be provided by them near Karimganj. Execution of the overbridges will

be undertaken by the Railways on 'Deposit Terms' after the proposal is finalised by the Border Road Task Force authorities jointly with the Railways.

[Translation]

Renaming of Naugarh Station

2141. SHRI RAM PAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to rename the Naugarh Railway Station on North-Eastern Railway as Siddhartha Nagar; and

(b) if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir,

(b) Does not arise.

Conversion of Hanumangarh-Suratgarh MG Line

2142. SHRI MANPHOOL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to convert Hanumangarh-Suratgarh canal loop (metre-gauge) line into broad-gauge in order to boost the industry and economy of that area; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) This line has been included in the lines identified for conversion under the Action Plan to achieve unigauge system in the county.